

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

**WORKSHOP ON - KEY ISSUES RELATING TO SCHEDULED CASTES AND SCHEDULED TRIBES
(PREVENTION OF ATROCITIES) ACT, 1989
(Through online and other modes of telecommunications)**

DATE: 27th November, 2021

SCHEDULE

SESSION	TIME	TOPICS
I	10.30 am to 10.40 am	Introduction of the Workshop & prefatory remarks By: Director, MPSJA
II	10.45 am to 12.45 pm	Interactive session on – Offences, trial and rights of victims and witnesses under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Gajendra Singh, Chairman, M.P. State Transport Appellate Tribunal, Gwalior
TEA BREAK (12.45 pm to 1.00 pm)		
III	1.00 pm to 2.00 pm	Interactive session on – Issues relating to Caste Certificate, effect of conversion, migration and marriage under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Shri Sunil Kumar Jain (Sr.) Special Judge SC/ST (PA) Act, Jabalpur
LUNCH BREAK (2.00 pm to 2.30 pm)		
IV	2.30 pm to 3.30 pm	Interactive session on – Issues relating to presumptions under the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 By: Director, MPSJA

Note: The Time Table is subject to change as per exigencies.

DIRECTOR